Schedule XLIII-High Court (A)17 [Old No. (M) 41.

REGISTER OF CRIMINAL FINES OF THE OFFICE FOR THE MONTH OF …….

Consecutive number	Number of case	Name of officer imposing fine	Name and place of residence of offender	Offience and date of sentence	Amount of fine	Substantive-- Indefault of fine Imprisonment	Amount of fine in respect of which stay order has been received	Date of issue of warrant	Police station to which issued	Signeture of fine muharrir	Signature of Magistrate imposing fine	Date of return of warrant	Amount realized and date of realisation	Balance	Amount paid into treasury and date of payment	Signature of treasury muharrir	Signature of clerk in-charge of fine Register	Amount remitted or written off with the date of order	Signature of Fine Mauharrir of court to which the entry relates	Signature of Magistrate imposing fine	Signature of Magistrate in-charge of the fine Register	Date on which the notice of realisation of fine is sent to jail	Date on which notice is received back from jail after ammendment of warrant	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25